

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 186 OF 2019

Dated : 5th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Aravali Power Company Private Limited ... Appellant(s)
Versus
Haryana Power Purchase Centre (HPPC) & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Raunak Jain for R-2

Mr. Rahul Kinra
Mr. Aditya Singh for R-3

ORDER

Respondents are permitted to file replies with the Registry.

Rejoinder shall be filed within three weeks.

List the matter on **03.10.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**